

IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.7085 of 2023

Arising Out of PS. Case No.-489 Year-2022 Thana- RAMPUR District- Gaya

Sukumar Satyen

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

Appearance :

For the Petitioner/s : Mr. Amit Kumar Singh, Advocate
For the Opposite Party/s : Mr. Dr. Ajeet Kumar, APP

CORAM: HONOURABLE MR. JUSTICE SOURENDRA PANDEY
ORAL ORDER

17 13-01-2026 The office has pointed out that case diary has been received however injury report is still awaiting.

2. Let an express reminder regarding the injury report in connection with Rampur P.S. Case No. 489 of 2022 was called for by this Court *vide* order dated 01.08.2025, be sent to the court of the learned Judicial Magistrate, 1st Class/court concerned, Gaya.

3. List this case after receipt of the same on or before 28.01.2026, whichever is earlier.

(Sourendra Pandey, J)

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